

**FORM A  
PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

**FOR THE ATTENTION OF THE CREDITORS OF  
FAIRDEAL VINTRADE PRIVATE LIMITED**

RELEVANT PARTICULARS		
1	Name of Corporate Debtor	<b>FAIRDEAL VINTRADE PRIVATE LIMITED</b>
2	Date of Incorporation of Corporate Debtor	24.07.2008
3	Authority under which Corporate Debtor is Incorporated / Registered	Registrar of Companies, Kolkata
4	Corporate Identity Number of Corporate Debtor	U51109WB2008PTC127806
5	Address of the Registered Office and Principal Office (if any) of Corporate Debtor	P.S. Srijan, Tech Plot No. 52, 6 <sup>th</sup> Floor, Unit No. 601, Sector-V, Salt Lake City, Kolkata- 700091, West Bengal, India
6	Insolvency commencement date in respect of Corporate Debtor	27.09.2022
7	Estimated date of closure of Insolvency Resolution Process	25.03.2023
8	Name and registration number of the Insolvency Professional acting as Interim Resolution Professional	<b>Name:</b> Rasik Singhanian <b>Registration No. :</b> IBBI/IPA-001/IP-P00390/2017-18/10708
9	Address and e-mail of the Interim Resolution Professional, as registered with the Board	<b>Address:</b> Chittrakoot Building, Room No. 98, 9th Floor, 230A, AJC Bose Road, Kolkata, West Bengal, 700020 <b>E-mail id:</b> rasik.singhanian@gmail.com
10	Address and e-mail to be used for correspondence with the Interim Resolution Professional	<b>Address:</b> Chittrakoot Building, Room No. 98, 9th Floor, 230A, AJC Bose Road, Kolkata, West Bengal, 700020 <b>e-mail id:</b> fairdeal.cirp@gmail.com
11	Last date for submission of claims	11.10.2022
12	Class of Creditors, If any, under clause (b) of sub section (6A) of section 21 of the IBC, 2016, ascertained by the Interim Resolution Professional	Not Applicable
13	Names of Insolvency Professional identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
14	a) Relevant Forms and b) Details of Authorised Representatives are available at :	(a) Web Link : <a href="https://ibbi.gov.in/home/downloads">https://ibbi.gov.in/home/downloads</a> (b) Not Applicable

Notice is hereby given that the Hon'ble National Company Law Tribunal, Kolkata Bench has ordered the commencement of a corporate insolvency resolution process of the **Fairdeal Vintrade Private Limited** on **27.09.2022**.

The creditors of **Fairdeal Vintrade Private Limited** are hereby called upon to submit their claims with proof on or before **11.10.2022** to the interim resolution professional at the address mentioned against entry no.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date : 28.09.2022  
Place : Kolkata



*Rasik Singhanian*  
Rasik Singhanian  
Interim Resolution Professional  
IBBI/IPA-001/IP-P00390/2017-18/10708  
AFA Valid till: 16.12.2022